

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-511**  
IB-355/ND/2020  
IA/202/2023

**IN THE MATTER OF:**

M/s. Intec Capital Ltd.

**....Applicant**

**Vs.**

M/s. MAC Roof India Pvt. Ltd.

**....Respondent**

**SECTION**

U/s 7 IBC CIRP

**Order delivered on 14.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

There is no appearance on behalf of the Applicant, despite repeated calls. In the interest of justice, hearing stands deferred. List the matter on **21.03.2023.**

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**